Subject:- Weekly Report in respect of important developments in CBEC for the week – 15.05.17 to 19.05.17

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 15.05.17 to 19.05.17.

1. Administrative Changes:-
   - Order regarding postings/transfers of 55 IRS (C&CE) officers in the grades of Assistant/Deputy Commissioner has been issued vide Office Order No.68/2017 dated 15.05.2017.
   - Order regarding promotion of Shri Rajesh Tripathi to the grade of Deputy Commissioner of Customs and Central Excise has been issued vide Office Order No.69/2017 dated 17.05.2017.
   - Order regarding postings/transfers of 91 IRS (C&CE) officers in the grades of Joint/Additional Commissioner has been issued vide Office Order No.70/2017 dated 17.05.2017.
   - Order regarding deputation of Dr. Prem Chand Verma, Additional Director, DGPM as Team Manager-cum-Delegate for the Work Table Tennis championship, 2017 to be held at Dusseldorf, Germany from 29th May to 5th June, 2017 has been issued vide Office Order No.71/2017 dated 17.05.2017.

2. Legislative Changes:-
   - Notification No.19/2017-Customs, dated 16.05.2017 issued to amend notification No.101/2007-Customs dated 11th September 2007 so as to notify the expanded schedule of tariff preferences under the India-Chile Preferential Trade Agreement (PTA).
   - Notification No.20/2017-Customs, dated 16.05.2017 issued to amend notification No.12/2012-Customs dated 17.03.2012 extending the time period for furnishing the final Mega power project certificate from 60 months to 120 months and extending the period of validity of security in the form of Fixed Deposit Receipt or Bank Guarantee from 66 months to 126 months, in case of provisional mega power projects.
   - Notification No.21/2017-Customs (ADD), dated 16.05.2017 issued to levy definitive anti-dumping duty on import of Amoxycillin originating in or exported from China PR for a period of five years (unless revoked, superseded or amended earlier) in pursuance of final findings of the Directorate General of Anti-Dumping and allied duties.
   - Notification No.22/2017-Customs(ADD), dated 16.05.2017 issued to amend notification No.23/2016-Customs dated 06.06.2016 vide which anti-dumping duty was imposed on imports of Ploytetrafluoroethylene(PTFE) originating in or exported from Russia so as to revise of the amount of anti-dumping duty applicable from US$739.77/MT to US$874.56/MT.
   - Notification No.23/2017-Customs(ADD), dated 16.05.2017 issued to levy definitive anti-dumping duty, on imports of Aluminium Foil originating in or exported from China PR.
• Notification No.08/2017-CE, dated 16.05.2017 issued to amend notification No.12/2012-Central Excise dated 17.03.2012 extending the time period for furnishing the final Mega power project certificate from 60 months to 120 months and extending the period of validity of security in the form of Fixed Deposit Receipt or Bank Guarantee from 66 months to 126 months, in case of provisional mega power projects.

3. Any Circular/Instruction:-
• Observation of Hon’ble Supreme Court in SLP © 3276-3276/2015-CCE Ahemdabad-III vs Gujarat State petronet Ltd; Need to carry out remedial action.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Customs/CX/ST)
3. Member (Admn)
4. Member(GST/IT)
5. Member(Legal & Budget)

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